GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

RAJYA SABHA UNSTARRED QUESTION NO. 1126 TO BE ANSWERED ON 11th FEBRUARY, 2021

SALE OF MTNL ASSETS

1126 SHRI DIGVIJAYA SINGH: SMT. PHULO DEVI NETAM:

Will the Minister of Communications be pleased to state:

- (a) whether there has been a delay in payments from the Mahanagar Telephone Nigam Limited (MTNL) to the Delhi Development Authority (DDA) with regard to sale of 21 of MTNL's land assets;
- (b) if so, the details thereof including the quantum of funds owed to the DDA; and
- (c) the reasons for delay in payment to DDA from MTNL?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

- (a) MTNL has not monetized any land assets through sale till date.
- (b) & (c) Does not arise.
